

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 103
166/131/PB/2020

IN THE MATTER OF:

BIZ AD Optimiser Pvt Ltd	...	Applicant/Petitioner
Vs		
ROC. MCA NCT of Delhi & Haryana	...	Respondent

Order under Section 131(1).

Order delivered on 24.12.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Manisha Rawat, Pcs

ORDER

For the Petitioner side has sought time to provide further details, apart from this, the Government Authorities also not being present today, list the matter on **11.02.2021** suggesting the Petitioner again to remind the Government Authorities remain present and explain their case on the next date of hearing.

Sd-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)